

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Review Petition No.37/RP/2022**

in

**Petition No.362/GT/2020**

- Subject : Petition for the review of the Commission's order dated 21.4.2022 in Petition No. 362/GT/2022 in the matter of truing up of tariff for the tariff period 2014-19 in respect of Kahalgaon Super Thermal Power Station, Stage-II (1500 MW).
- Petitioner : NTPC Limited
- Respondents : GRIDCO Limited & 20 ors
- Date of Hearing : **27.4.2023**
- Coram : Shri I.S. Jha, Member  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member
- Parties present : Shri Bharat Gangadharan, Advocate, NTPC  
Shri Siddharth Nigotia, Advocate, NTPC  
Ms. Simran Saluja, Advocate, NTPC  
Shri Raj Kumar Mehta, Advocate, GRIDCO  
Ms. Himanshi Andley, Advocate, GRIDCO  
Shri Mohit K. Mudgal, Advocate, BRPL  
Shri Sachin Dubey, Advocate, BRPL  
Ms. Aanchal, Advocate, BRPL

**Record of Proceedings**

At the outset, the learned proxy counsel for the Petitioner prayed for a short adjournment due to some personal difficulty of the arguing counsel. This was not objected by the learned counsel for the Respondents.

2. The learned counsel for the Respondent, BRPL prayed for time to file its reply in the matter.
3. The Commission after hearing the parties, permitted the Respondent BRPL, as a last chance, to file its reply in the matter, on or before **9.6.2023**, after serving copy to the Petitioner, who may, file its rejoinder, if any, by **17.6.2023**. The parties shall complete their submissions within the due dates mentioned and no extension of time shall be granted.
4. Review Petition shall be listed for hearing on **5.7.2023**.

**By order of the Commission**

Sd/  
B. Sreekumar  
Joint Chief (Law)

